

ITEM NO.41

COURT NO.1

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.334/2001

IN RE: DEATH OF 25 CHAINED INMATES  
IN ASYLUM FIRE IN TAMIL NADU

Petitioner(s)

VERSUS

Respondent(s)

(with appln. (s) for directions and impleading party and impleadment and intervention)

WITH

W.P.(C) No. 562/2001  
(With appln. (s) for Intervention)

W.P.(C) No. 118/2004  
(With appln. (s) for Directions and Office Report)

W.P.(C) No. 613/2004  
(With Office Report)

SLP(C) No. 19178/2012  
(With Office Report)

CrI.MP No.8032/2013, 9345/2014 and 6261/2014 In W.P.(CrI.)  
No. 1900/1981

(With (With (With (With appln.(s) for directions and appln.(s) for extension of time and appln.(s) for directions and appln.(s) for directions and Office Report)

Date : 09/09/2016 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.M. KHANWILKAR  
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioner(s)

Ms. Shyel Trehan, Adv.  
Mr. Harikrishna Pramod, Adv.

Mr. Ali Qambar Zaidi, Adv.  
Ms. Jyoti Mendiratta, Adv.

Dr. A.M. Singhvi, Sr. Adv.

Mr. Pranab Kumar Mullick, Adv.  
 Mrs. Soma Mullick, Adv.  
 Mr. Amit Bhandari, Adv.  
 Mr. Sebat Kumar Deuria, Adv.

Mr. Vikas Mehta, Adv.

Ms. Anitha Shenoy, Adv.  
 Ms. Srishti Agnihotri, Adv.  
 M. Surabhi Aggarwal, Adv.

Petitioner-in-person

For Respondent(s)

Mr. Mukul Rohatgi, AG  
 Ms. Binu Tamta, Adv.  
 Mr. R.R. Rajesh, Adv.  
 Mr. D.S. Mahra, Adv.

(Union of India)

Ms. Rekha Pandey, Adv.  
 Mr. Ranjeet Kumar, Adv.  
 Mr. G.S. makkar, Adv.

Ms. Pinky Anand, ASG  
 Ms. Sunita Sharma, Adv.  
 Mr. Ajay Sharma, Adv.  
 Ms. Snidha Mehra, Adv.  
 Ms. Saudamini Sharma, Adv.  
 Mr. T.A. Khan, Adv.  
 Mr. Karan Seth, Adv.  
 Mr. B.K. Prasad, Adv.  
 Mr. D.S. Mahra, Adv.

(State of Orissa)

Mr. Madan Mohan, Adv.  
 Mr. Shibashish Misra, Adv.

(UT of Chandigarh)

Mr. Chandra Prakash, Adv.  
 Ms. Rituraj Biswas, Adv.

(State of Sikkim)

Ms. Aruna Mathur, Adv.  
 Mr. Yusuf Khan, Adv.  
 Ms. Anuradha Arputham, Adv.  
 Ms/ Arputham & Co.

(State of Nagaland)

Mr. Edward Belho, AAG  
 Mr. K. Enatoli Sema, Adv.  
 Mr. K. Luikang Michael, Adv.  
 Mr. Amit Kumar Singh, Adv.  
 Mr. Elix Gangmei, Adv.

(State of Uttara-  
 Khand)

Mr. Ashutosh Kr. Sharma, Adv.  
 Mr. J.K. Bhatia, Adv.

Ms. Rachana Srivastava, Adv.  
Mr. Sukrit R. Kapoor, Adv.

Mr. Rajiv Nanda, Adv.  
Mr. Atif Suhrawardi, Adv.

Ms. Binu Tamta, Adv.  
Mr. D.S. Mahra, Adv.

(State of Odisha) Mr. Krishnayan Sen, Adv.  
Mr. Uddyan Mukherji, Adv.

(State of J&K) Mr. G.M. Kawoosa, Adv.  
Mr. Sunil Fernandes, Adv.

(State of Bihar) Mr. Rudreshwar Singh, Adv.  
Mr. Samir Ali Khan, Adv.

Mr. Gopal Singh, Adv.  
Ms. Varsha Poddar, Adv.

(State of Mizoram) Mr. K.N. Madhusoodhanan, Adv.  
Mr. T.G.N. Nair, Adv.

(State of U.P.) Mr. Irshad Ahmad, AAG  
Mr. Abhishth Kumar, Adv.  
Mr. Sudeep Kumar, Adv.

Mr. Pinky Anand, ASG  
Ms. Sunita Sharma, Adv.  
Mr. W.A. Qadri, Adv.  
Mr. T.A. Khan, Adv.  
Mr. B.K. Prasad, Adv.  
Mr. D.S. Mahra, Adv.

Mr. A.Subhashini, Adv.

(For NHRC) Ms. Shobha, Adv.  
Ms. Akanksha Kaushik, Adv.  
Mr. Shrey Dambhare, Adv.

(State of Maharashtra) Dr. Bheem Pratap Singh, Adv.  
Mr. Nishant R., Adv.

(State of Chhattisgarh) Mr. A.P. Mayee, Adv.  
Mr. A. Selvin Raja, Adv.

Mr. S.K. Pabbi, AAG  
Ms. Disha Singh, Adv.  
Mr. Shivendu Gaur, Adv.  
Mr. J.S. Chhabra, Adv.

Mr. V. Madhukar, AAG

(State of Punjab) Mr. Lubna Naaz, Adv.  
Mr. Mohit Nain, Adv.  
Mr. Kuldip Singh, Adv.

(State of Manipur) Mr. Sapam Biswajit Meitei, Adv.  
Mr. Naresh Kumar Gaur, Adv.  
Ms. Linthoingambi Thongam, Adv.  
Mr. Ashok Kr. Singh, Adv.

Mr. Mishra Saurabh, Adv.  
Mr. Ankit Kumar Lal, Adv.

(State of Tripura) Mr. Gopal Singh, Adv.  
Mr. Rituraj Biswas, Adv.  
Ms. Varsha Poddar, Adv.

(State of H.P.) Mr. Suryanaryana Singh, Sr.Addl. A.G.  
Ms. Pragati Nekhra, Adv.

(State of Assam) Mr. Shuvodeep Roy, Adv.

Mr. Gopal Prasad, Adv.

Mrs. K. Enatoli Sema, Adv.  
Mr. Amit Kumar Singh, Adv.  
Mr. Edward Belho, Adv.

(UT of Andaman & Nicobar Admn.) Mr. Balasubramanian, Adv.  
Mr. K.V. Jagdishvaran, Adv.  
Mrs. G. Indira, Adv.

(UT of Chandigarh) Mr. Chandra Prakash, Adv.

(Govt. of Puducherry) Mr. V.G. Pragasam, Adv.  
Mr. Prabu Ramasubramanian, Adv.

(State of W.B.) Mr. Mrinal Kanti Mandal, Adv.  
Mr. Parijat Sinha, Adv.  
Mr. Soumitra G.Chaudhuri, Adv.

(State of Goa) Mr. Pratap Venugopal, Adv.  
Ms. Surekha Raman, Adv.  
Mr. Debarishi Bhuyan, Adv.  
Mr. Anuj Sarma, Adv.  
Mr. Aman Shukla, Adv.

(State of Kerala) Mr. G. Prakash, Adv.  
Mr. Jishnu M.L., Adv.  
Mrs. Priyanka Prakash, Adv.  
Mrs. Beena Prakash, Adv.  
Mr. Manu Srinath, Adv.

(State of Haryana) Mr. S. Udaya Kumar Sagar, AAG

(State of Telangana) Mr. S. Udaya Kumar Sagar, Adv.  
Mr. Baskula Athik, Adv.

Mr. T.N. Rama Rao, Adv.  
Mr. Hitesh Kumar Sharma, Adv.  
Mr. T.Veera Reddy, Adv.

(State of Jharkhand) Mr. Anil Kumar Jha, Adv.  
Mr. R.K. Ojha, Adv.

(State of Arunachal Pradesh) Mr. Anil Shrivastav, Adv.  
Mr. Rituraj Biswas, Adv.

(State of Tamil Nadu) Mr. M. Yogesh Kanna, Adv.  
Ms. Nithya, Adv.

Mr. S.S. Shamsbery, Adv.  
Mr. Amit Sharma, Adv.  
Mr. Prateek Yadav, Adv.  
Mr. Ankit Raj, Adv.  
Ms. Ruchi Kohli, Adv.

Mrs. Revathy Raghavan, Adv.

Mr. Anip Sachthey, Adv.

Ms. C. K. Sucharita, Adv.

Ms. Hemantika Wahi, Adv.

Ms. Kamini Jaiswal, Adv.

Mr. Naresh K. Sharma, Adv.

Mr. Pramod Dayal, Adv.

Mr. Pradeep Misra, Adv.

Ms. Sushma Suri, Adv.

Mr. Tara Chandra Sharma, Adv.

Mr. T.V. Ratnam, Adv.

M/s Arputham  
Aruna & Co

Ms. Niranjana Singh, Adv.

Mr. Ranjan Mukherjee, Adv.

Dr. J. P. Dhanda, Adv.  
Mr. Shiv Prakash Pandey, Adv.  
Mr. B.S. Banthia, Adv.  
Mr. Mukesh K. Giri, Adv.  
Mr. Khwairakpam Nobin Singh, Adv.  
Ms. V. Mohana, Adv.  
Mr. Sanjay R. Hegde, Adv.  
Mr. Gopal Prasad, Adv.  
Mr. Sibho Sankar Mishra, Adv.  
Mr. Javed Mahmud Rao, Adv.  
Mr. R. Nedumaran, Adv.  
Mr. Vipin Nair, Adv.  
Mr. Raj Singh Rana, Adv.  
Mr. Jagjit Singh Chhabra, Adv.  
M/s. Lawyers Knit & Co.  
M/s Corporate Law Group.  
Mr. Rajesh Srivastava, Adv.  
Mr. C. D. Singh, Adv.  
Ms. Sumita Hazarika, Adv.  
Mr. P.V. Yogeswaran, Adv.  
Ms. T. Anamika, Adv.  
Ms. Pragati Neekhara, Adv.  
Mr. Jogy Scaria, Adv.  
Mr. B. Balaji, Adv.  
Mr. Mishra Saurabh, Adv.

Mr. Mohit D. Ram, Adv.

Mr. V.N. Raghupathy, Adv.

Mr. A.S. Pundir, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Ms. Pinky Anand, learned Additional Solicitor General submits that the Mental Health Care Bill, 2013 has been passed by the Rajya Sabha on 18.08.2016 and is likely to be introduced in the Lok Sabha for consideration in the winter session. In that view, therefore, we adjourn these proceedings for the present.

List these matters again in the month of February, 2017.

(Ashok Raj Singh)  
Court Master

(Veena Khera)  
Court Master